

"Artificial Recharge of Ground Water through Dugwells" has also been approved and is under implementation in seven States. Further, a model Bill for regulation and control of ground water development has also been drafted and circulated to all States for necessary actions. So far, 11 States have enacted the legislation in this regard. A model Bill for Participatory Irrigation Management has also been drafted and circulated to all States. 14 States have either enacted exclusive legislation or amended their Irrigation Acts for involvement of farmers in irrigation management.

(b) The National Water Policy, 2002 has been adopted by the National Water Resources Council in April 2002.

(c) Though urban water supply is a State subject, Ministry of Urban Development (MoUD) supplements the efforts of Urban Local Bodies/States Governments in providing/improving water supply through the schemes "Jawaharlal Nehru National Urban Renewable Mission (JNNURM)" and "Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)" under which additional central assistance (ACA) is made available to metropolitan cities and important towns under Memorandum of Agreements for water supply projects. JNNURM covers 65 cities and UIDSSMT covers all the remaining cities and towns.

Since the launch of JNNURM & UIDSSMT in December 2005, MoUD has sanctioned several water supply projects for cities and towns for enabling State Governments in improving water supply services.

Under JNNURM, 147 water supply projects have been sanctioned at an estimated cost of Rs. 19416.24 crore with committed ACA of Rs 9705.97 crore till 31.12.2009, whereas ACA released is Rs. 4154.16 crore. Similarly under UIDSSMT, 521 water supply schemes have been approved at an estimated cost of Rs. 10473.01 crore and a total ACA of Rs. 3666.69 crore has been released for implementing 410 water supply projects.

Irrigation in Bundelkhand

†416. SHRI BRIJLAL KHABRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there has been any demand for installation of tube well for accelerated irrigation in Bundelkhand region of Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The Ministry of water Resources has not received any proposal from the Government of Uttar Pradesh for promoting installation of tubewells in Bundelkhand Region of Uttar Pradesh.

(b) Does not arise in view of (a) above.

† Original notice of the question was received in Hindi.